

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

**R.A. No. 157/2007**  
**in**  
**O.A. No. 1056/2002**

New Delhi this the 22nd day of August, 2007

**HON'BLE MR. SHANKER RAJU, MEMBER (J).**  
**HON'BLE MRS NEENA RANJAN. MEMBER (A).**

H.D. Sharma  
S/o Late Shri R.S. Sharma  
R/o House No.225 Sector 15,  
Faridabad, Haryana.

...Applicant

Versus

1. Union of India through  
Secretary to the Government of India,  
Ministry of Labour and Employment,  
Shram Shakti Bhawan, Rafi Marg,  
New Delhi-110 001.
2. Chairman,  
Central Board of Trustees,  
Ministry of Labour & Employment,  
Shram Shakti Bhawan,  
Rafi Marg,  
New Delhi-110 001.
3. Central Provident Fund Commissioner,  
Bhavishya Nidhi Bhawan,  
14, Bhikaji Cama Place,  
New Delhi-110066.
4. Shri M.L. Meena  
Additional CPFC (Since Retired)
5. Shri S.K. Khanna  
Additional CPFC (North Zone)  
28, Bhavishya Nidhi Bhawan,  
Wazirpur Industrial Area,  
Delhi-110 052.
6. Shri R.K. Mahajan  
Additional CPFC,  
Since repatriated.
7. Dr. (Mrs.) Satbir Silas  
Director (NATRSS)  
Since repatriated.

...Respondents

**ORDER (By Circulation)****Hon'ble Mrs. Neena Ranjan, Member (A)**

This review is directed against an order passed on 8.6.2007 in OA 1056/2002, whereby after meticulously going into the rival contention of the parties and considering the eligibility of the applicant for promotion on ad hoc basis as APFC, the applicant's claim was not found good in law.

2. By means of this RA, an attempt has been to re-agitate the matter. The ground of review by citing decision of the Apex Court, which we have considered, to contend that the applicant has controverted the respondents' plea as to copy of the circular dated 14.9.1992, has lost its significance in the light of the decision of the Apex Court in **D.D.A. Vs. H.C. Khurana, 1993 (3) SCC 196.**

3. We cannot assume the role of an appellate authority over our decision. Accordingly, not being within the ambit of Section 22 (3)(f) of the A.T. Act, 1985, this RA is dismissed in circulation.



(Mrs. Neena Ranjan)  
Member (A)



(Shanker Raju)  
Member (J)

Rakesh